

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. IA 50/2024 In C.P. 2880/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2024**

NAME OF THE PARTIES: Mehool Bhuva
V/s
Bhuva Holdings Ltd.

IN THE MATTER OF
Mehul N. Bhuva
V/s
Bhuva Holdings Ltd & Ors

**Section: Application under any other provisions 271 of Companies
Act, 2013**

ORDER

IA No. 50/2024:- Adv. Arun H. Mehta a/w Adv. Aniket Srivastav, Adv. Akshar Laws appeared for the Petitioner. Adv. Bharat Jain appeared for the Respondents. The present application has been filed by the Petitioner bringing on record legal heirs of Respondent No. 2 i.e. Shri Harish I. Bhuva who died on 19.05.2020. It has been stated that Smt. Vandana H. Bhuva (Respondent No. 7), Shri Ashish H. Bhuva and Mrs. Aparna Mehta being widow, son and daughter of the deceased respectively are the only legal heirs. It has been pointed out that Smt. Vandana H. Bhuva is already arrayed as a party as Respondent No. 7 and only the other legal heirs of the deceased are required to be impleaded as a party. It is also stated that apart from these, there is no other legal heirs of the deceased Respondent.

In these circumstances, we deem it appropriate to allow the application to the extent of impleading the aforesaid legal heirs of Respondent No. 2 as a party. Accordingly, IA No. 50/2024 is allowed with an order that the aforesaid legal heirs are ordered to be impleaded being legal heir of Respondent No. 2. Smt. Vandana H. Bhuva who is already arrayed as a party as Respondent No. 7 while the names of Shri Ashish H. Bhuva and Mrs. Aparna Mehta shall be added in the array of parties as Respondents No. 2A and Respondent No. 2B. With the aforesaid directions, **IA No. 50/2024 is allowed and disposed of.** List the matter on **05.08.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

13.05.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)